

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:725
ANSWERED ON:25.11.2011
LOAN TO FISHERMEN
Naranbhai Shri Kachhadia

Will the Minister of FINANCE be pleased to state:

- (a) the total outstanding loan on fishermen of the country;
- (b) the subsidy provided to them;
- (c) whether the Government propose to waive off the loans of fishermen affected from tsunami; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): The details of outstanding credit to fisheries sector in respect of Scheduled Commercial Banks during the year 2008-09 and 2009-10 are as under:

Year	Amount in Rs. crore
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2008-09	3221.65
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2009-10	3596.80
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The RBI has issued standing instructions to banks regarding the procedure to be followed for providing relief to bank borrowers in times of natural calamities. These relief measures include:

rescheduling of existing loans, fresh loans, moratorium for at least one year, treatment of converted/rescheduled agri-loans as 'current dues'.

non-compounding of interest in respect of loans converted/rescheduled etc.

relaxed security and margin norms etc. which covers the borrowers in the fisheries sector.

in the case of borrowers who have lost their boats, nets and other equipment, rephasing of payment of existing dues may be allowed on merit.

fresh loans to be granted with loan maturity of 3-4 years.

loans for repairs to boats of existing borrowers to be considered in coordination with the concerned State Government Department (Department of Fisheries).